

Enhancement of financial aid under National Social Assistance Programme

1418. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several States are requesting for enhancement of financial aid under National Social Assistance Programme (NSAP);
- (b) if so, the details thereof;
- (c) whether it is in the notice of Government that certain States are spending amounts under various social assistance programmes; and
- (d) the financial aid being paid to the various categories of beneficiaries, State-wise, and Central Government's share in it?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Government has not received any request from the States for enhancement of financial aid under National Social Assistance Programme (NSAP).

(b) and (d) Under the National Social Assistance Programme (NSAP), five welfare schemes, namely: a) Indira Gandhi National Old Age Pension Scheme (IGNOAPS), b) Indira Gandhi National Widow Pension Scheme (IGNWPS), c) Indira Gandhi National Disability Pension Scheme (IGNDPS), d) National Family Benefit Scheme and e) Annapurna Scheme are being implemented for the persons belonging to Below Poverty Line (BPL) households only. In respect of first three schemes, targeted beneficiaries are provided with monthly financial assistance ranging between ₹200/ to Rs 500/, as the case may be. Under the National Family Benefit Scheme, a one-time lump-sum amount of Rs 20,000/- is provided to a bereaved family, on the death of primary breadwinner, aged between 18 and 59 years, whereas under the Annapurna Scheme, 10 kg of food grains per month is provided free of cost to those identified beneficiaries who are otherwise eligible but are not receiving the old age pension.

NSAP is a 100% Centrally Sponsored Scheme and States/UTs have been requested to contribute at least an equal contribution under these schemes of NSAP. The details of central assistance as well as assistance given by States/UTs under the three pension schemes of NSAP is given in the enclosed Statement.

Statement State-wise details of financial old under NSPA (Amount in ₹)													
Sl. No. State		IGNOAPS						IGNWPS (40-79 years)			IGNDPS (18-79 years)		
		60 to 79 years			80 years and above								
		Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	200	800	1000	500	500	1000	300	700	1000	300	700	1000
2.	Arunachal Pradesh	200	1300	1500	500	1500	2000	300	1700	2000	300	1700	2000
3.	Assam	200	200	400	500	200	700	300	Nil	300	300	Nil	300
4.	Andaman and Nicobar Island	200	1800	2000	500	1500	2000	300	1700	2000	300	1700	2000
5.	Bihar	200	400	600	500	400	900	300	400	700	300	400	700
6.	Chandigarh	200	1000	1200	500	1000	1500	300	1000	1300	300	1000	1300
7.	Chhattisgarh	200	100	300	500	Nil	500	300	Nil	300	300	300	600
8.	Delhi	200	1000	1200	500	1000	1500	300	1500	1800	300	1500	1800
9.	Dadra and Nagar Haveli	200	800	1000	500	500	1000	300	700	1000	300	700	1000
10.	Daman and Diu	200	800	1000	500	500	1000	300	700	1000	300	700	1000
11.	Goa	200	1800	2000	500	1500	2000	300	1700	2000	300	1700	2000

12.	Gujarat	200	200	400	500	Nil	500	300	450	750	300	300	600
13.	Haryana	200	1200	1400	500	1200	1700	300	1200	1500	300	1200	1500
14.	Himachal Pradesh	200	1000	1200	500	700	1200	300	900	1200	300	900	1200
15.	Jammu and Kashmir	200	200	400	500	200	700	300	200	500	300	200	500
16.	Jharkhand	200	800	1000	500	500	1000	300	700	1000	300	700	1000
17.	Karnataka	200	300	500	500	250	750	300	500	800	300	500	800
18.	Kerala	200	250	450	500	Nil	500	300	150	450	300	150	450
19.	Lakshadweep	200	800	1000	500	500	1000	300	700	1000	300	700	1000
20.	Madhya Pradesh	200	75	275	500	Nil	500	300	Nil	300	300	Nil	300
21.	Maharashtra	200	400	600	500	100	600	300	300	600	300	300	600
22.	Manipur	200	Nil	200	500	Nil	500	300	Nil	300	300	Nil	300
23.	Meghalaya	200	50	250	500	50	550	300	Nil	300	300	Nil	300
24.	Mizoram	200	50	250	500	50	550	300	Nil	300	300	Nil	300
25.	Nagaland	200	Nil	200	500	Nil	500	300	Nil	300	300	Nil	300
26.	Odisha	200	100	300	500	200	700	300	Nil	300	300	200	500
27.	Punjab	200	250	450	500	Nil	500	300	250	550	300	250	550
28.	Puducherry	200	1800	2000	500	2500	3000	300	1200	1500	300	2700	3000
29.	Rajasthan	200	300	500	500	250	750	300	200	500	300	200	500
30.	Sikkim	200	400	600	500	1000	1500	300	400	700	300	400	700

Written Answers to

[29 November, 2019]

Unstarred Questions

351

1	2	3	4	5	6	7	8	9	10	11	12	13	14
31.	Tamil Nadu	200	800	1000	500	500	1000	300	700	1000	300	700	1000
32.	Telangana	200	1000	1200	500	1000	1500	300	1000	1300	300	1500	1800
33.	Tripura	200	800	100	500	500	1000	300	700	1000	300	700	1000
34.	Uttarakhand	200	600	800	500	300	800	300	500	800	300	500	800
35.	Uttar Pradesh	200	100	300	500	Nil	500	300	300	600	300	300	600
36.	West Bengal	200	200	400	500	Nil	500	300	300	600	300	300	600
31.	Tamil Nadu	200	800	1000	500	500	1000	300	700	1000	300	700	1000
32.	Telangana	200	1000	1200	500	1000	1500	300	1000	1300	300	1500	1800
33.	Tripura	200	800	100	500	500	1000	300	700	1000	300	700	1000
34.	Uttarakhand	200	600	800	500	300	800	300	500	800	300	500	800
35.	Uttar Pradesh	200	100	300	500	Nil	500	300	300	600	300	300	600
36.	West Bengal	200	200	400	500	Nil	500	300	300	600	300	300	600

352 Written Answers to [RAJYA SABHA]

Unstarred Questions